

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA 3125/2015

New Delhi, this the 10th day of July, 2018

Hon'ble Sh. K.N. Srivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)

Shri Zahid Hussain
Aged about 56 years
S/o Shri Noor Hussain
R/o M-202, Swarn Residency
132, G.T. Road, Sahibabad
Ghaziabad, U.P.
Presently posted at :
Development department, GNCT of Delhi
Dept. of Animal Husbandry – AS AAO

...Applicant

(Applicant in person)

Versus

1. The Govt. of NCT of Delhi
Through its Chief Secretary
A Wing, Delhi Secretariat, I.P. Estate
New Delhi.
2. The Govt. of NCT of Delhi
Directorate of Vigilance
4th Level, C-Wing, Delhi Secretariat
New Delhi – 110002.

...Respondents

(Through : Sh. N.K. Singh for Sh. Avnish Ahlawat)

Hon'ble Sh. K.N. Shrivastava, Member (A)

ORDER (ORAL)

The applicant is present in the court. He seeks leave of this Tribunal to withdraw his OA. Prayer allowed.

2. OA is dismissed as withdrawn.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)